

## **Central Administrative Tribunal Principal Bench, New Delhi**

**OA No.1524/2017**

New Delhi this the 9<sup>th</sup> day of June, 2017

## **Hon'ble Mr. V. Ajay Kumar, Member (J)**

Babita, Aged 39 years, Group 'B',  
TGT Home Science,  
Govt. Girls Sr. Sec. School,  
Gautam Puri, Delhi-110053 - Applicant

(By Advocate: Kunwar A.K. Singh)

## VERSUS

1. The Chief Secretary,  
Govt. of NCT of Delhi,  
5, Sham Nath Marg,  
Delhi-110054
2. The Director of Education,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Establishment Branch,  
Old Secretariat, Delhi-110054
3. The Principal/Head of School,  
Govt. Girls Sr. Sec. School,  
Gautam Puri, Delhi-110053

- Respondents

(By Advocate: Mr. Vijay Pandita)

## **O R D E R (Oral)**

Heard both sides.

2. The applicant filed the OA having aggrieved with the action of the respondents in not including her name in the eligibility list for promotion to the post of PGT (Home Science) along with other eligible candidates.

3. Today, learned counsel for the respondents, on instructions, submits that the competent authority has approved to include the name of the applicant in the zone of consideration for promotion to the post of PGT (Home Science) and also produced the record to that effect.

4. In the circumstances, the OA is disposed of and the respondents are directed to pass appropriate orders as per the aforesaid submission within a week from the date of receipt of a copy of this order. No order as to costs. Order by **DASTI**.

**(V. Ajay Kumar)**  
**Member (J)**

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